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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 27/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

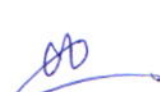
NAME OF THE PARTIES: Kalptaru Advisory Services Pvt. Ltd.
V/s.
Panchratna Realtors Pvt. Ltd & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(1)	Nandini Chitral i/b. M. Humranwale	for Petitioners	
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2)	Rahul Sinha i/b DSK legal	for Sunshine, Atul Bharami Kayslap Mehta	
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3)	Nidhi Chhede i/b Subir Kumar	for Resps. 14 & 15	
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ORDER

CP 27/241-244/NCLT/MB/MAH/2017

Both the parties are present.

At request of both the parties, list this matter on 29.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)